## GOVERNMENT OF INDIA PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:4675 ANSWERED ON:08.12.2010 CBI INQUIRY Antony Shri Anto;Chavan Shri Harischandra Deoram

## Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether there are a number of requests for CBI inquiry from States including Kerala and Maharashtra pending with the Central Government;

(b) if so, the details thereof including cheating case by M/s. Gisa International, Kochi, Kerala and Malegaon Blast case; and

(c) the action taken by the Government on the request of the States in this regard?

## Answer

Minister of State in the Ministry of Planning and Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Personnel, Public Grievances and Pensions. (SHRI V. NARAYANASAMY)

(a) to (c): Cases referred from State Governments are handed over to CBI by issue of notification u/s 5 of DSPE Act, 1946. This is a continuous process. As on 30.11.2010, six requests from the Government of Kerala and one request from Government of Maharashtra are under examination. The details are at Annexure 'A'. The request of Government of Kerala pertaining to cheating by Gisa International (Crime No.202/2009, 223/2009, 339/2009, 340/2009 and 348/2009 of Kalamassery Police Station) is under examination for handing over to CBI. As regards Malegaon Blast Case, the case was handed over to CBI. On completion of investigation, CBI has filed supplementary chargesheets in the Maharashtra Control of Organised Crime Act (MCOCA) Special Court on 11.02.2010.

## Annexure-A

Annexure referred to in a reply to Part (a) TO (c) of Lok Sabha Unstarred Question No.4675 for reply on 08.12.2010

1. Request of Government of Kerala under examination with the Department of Personnel and Training for CBI investigation in respect of LSPQ No. 4675.

S.No. Case No. Place of registration of the case

1 8/2007 Karuvarakundu Forest Station. 2 6/2007 Ottapalam Range3 4/2007 Kaladay Range 4 284/2008 Kodakara Police Station 5 202/2009, Kalamassery Police Station 223/2009, 339/2009, 340/2009 and 348/2009 6 234/2005 Sulthan Batheri Police Station

2. Request from Government of Maharashtra.

1 CR No. 157/2009 Karmala Police Station, Solapur.